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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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	Thiruvananthapuram, Tuesday	1192 മീനം 14 14th Meenam 1192 1938 ചൈത്രം 7 7th Chaithra 1938	

PART IV

Private Advertisements and Miscellaneous Notifications

VINDICO PROPERTIES PRIVATE LIMITED

CIN :U70100KL2011PTC027392

Room No. 4-C, XIII/300 E-26, 4th Floor, K C F Tower,

Bharath Matha College Road, Kakkanad, Thrikkakkara P. O.,

Ernakulam, Kerala- 682 021, India.

FORM No. 151

[See Rule 315]

COMPANIES ACT, 1956

Members' Voluntary Winding-up

NOTICE

By Liquidator of his appointment in Official Gazette under Section 516 and Rule 315

Name of company : Vindico Properties Private Limited

Date of incorporation : 11th day of January, 2011

Nature of Business : Purchase or otherwise acquire, sell, lease and develop all type of land and buildings-commercial, residential, industrial or otherwise

Address of Registered Office : Room No. 4-C, XIII/300 E-26, 4th Floor, K C F Tower, Bharath Matha College Road, Kakkanad, Thrikkakkara P. O., Ernakulam, Kerala- 682 021, India

Name and address of Liquidator : Mr. Vijay Sreenikethan, "Sreenikethan", Perumpilly P.O., Mulanthuruthy-682 314

Date of appointment : 20th day of February, 2017

By whom appointed : Members in Extra Ordinary General Meeting held on 20th day of February, 2017

Dated this the 20th day of February, 2017

VIJAY SREENIKETHAN,

Liquidator.

Kochouseph Thomas Chittilappilly : Director
(DIN : 00020512) (Sd.)

Sheela Kochouseph : Director
(DIN : 00027468) (Sd.)